

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 624 OF 2017 IN
APPEAL NO. 250 OF 2017**

Dated: 21st September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**MIDC Marol Industries Association ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala
Ms. Shikha Pandey
Ms. S.V. Sonawane

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

Mr. Hasan Murtaza for R.3/Reliance

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul for Tata Power

Mr. Harinder Toor
Mr. T.S. Sidhu
Mr.R.Dubal, Rep.
Mr. R.D. Patsute, Rep.
Ms. Kritika Sachdeva for R-4

ORDER

List the matter for hearing on **23.10.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**